

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF **CONFIDENCE TRADING COMPANY LIMITED**

('CTCL'/TARGET COMPANY)

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This Post Offer Public Announcement ("Announcement") is being issued by Anand Rathi Advisors Limited ("Manager to the Offer") on behalf of Mr. Suresh Kumar Somani (The Acquirer). On June 26, 2009, the Acquirer made a Public Announcement ("PA") in pursuant and in compliance to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers), 1997 and subsequent amendments thereto (hereinafter referred to as ("SEBI (SAST) Regulations") to acquire up to 10,000 fully paid up Equity Shares of Rs. 10/- each of CTCL representing 20 % of the Equity Voting Share Capital at a Price of Rs. 5/- per Equity Share.

The terms used but not defined in this announcement shall have the same meaning assigned to them as in the PA. The Offer formalities have been completed and the details are as under:-

1. Name of the Target Company : Confidence Trading Company Limited
2. Name of the Acquirer : Mr. Suresh Kumar Somani (The Acquirer)
3. Name of the Manager to the Offer : Anand Rathi Advisors Limited
4. Name of the Registrar to the Offer : Adroit Corporate Services Private Limited
5. Offer Details :-
 - a) Date of Opening of the Offer : Friday, August 14, 2009
 - b) Date of Closing of the Offer : Wednesday, September 2, 2009
6. Details of the Acquisition:-

SR. NO.	ITEM	PROPOSED IN THE OFFER DOCUMENT		ACTUAL	
1	Offer price	Rs. 5/-		Rs. 5/-	
2	Share holding of acquirer and (No & %) before MOU/P.A.	NIL		NIL	
3	Shares acquired by way of MOU or SPA (No & %)	36,500 & 73%		36,500 & 73%	
4	Shares acquired in the open offer (No & %)	10,000 & 20%		NIL	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs.50,000/-		Rs.50,000/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %) 6.1 Price of the shares acquire 6.2 No of shares acquired	NIL		NIL	
7	Post offer share holding of acquirer & PAC's (No & %)	46,500 & 93%		36,500 & 73%	
8	Pre & Post offer share holding of Public (No & %)	Pre offer	Post offer	Pre offer %	Post offer %
		13,500 & 27%	3,500 & 7%	13,500 & 27%	13,500 & 27%

7. Status of the Escrow Account, whether released or not : An amount of Rs.50,000/- (being 100% of the funds in the Escrow Account) is still lying in the Escrow Account.

8. Payment of interest, if any, to the shareholders along with the details thereof: N.A.

9. Status of Investor Complaints : NIL

This Post Offer Public Announcement would also be available on SEBI's website www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF ACQUIRER

ANANDRATHI

ANAND RATHI ADVISORS LIMITED

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